

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath Road, New Delhi-110001
Tele No.: 011-23353503/23753918, Fax: 011-23753923

No. L-1/260/2021/CERC

Dated: 30.04.2024

PUBLIC NOTICE

Sub: Draft Central Electricity Regulatory Commission (Deviation Settlement Mechanism and Related Matters) Regulations, 2024

In exercise of powers conferred under Section 178 read with clauses (c) and (h) of sub-section (1) of Section 79 of the Electricity Act, 2003 (36 of 2003), and all other powers enabling it in this behalf, the Commission has prepared the Draft Central Electricity Regulatory Commission (Deviation Settlement Mechanism and Related Matters) Regulations, 2024 and the same is available on the Commission's website, www.cercind.gov.in.

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments/suggestions/objections from the stakeholders and interested persons on the provisions of above draft Regulation. The comments/ suggestions/ objections may be sent to the Secretary, Central Electricity Regulatory Commission, 3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi -110001 or may be mailed to secy@cercind.gov.in and advisor-re@cercind.gov.in on or before 24th May, 2024. The comments/suggestions may also be uploaded by 24th May, 2024 through SAUDAMINI Portal after login and clicking: e-Regulation link on the e-filing Home Page. For any query on uploading on the SAUDAMINI Portal, e-Court Helpdesk at 011-23353503 Extension 260 or 7042604928 may be contacted

3. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-
(Harpreet Singh Pruthi)
Secretary

Encl: As Above